

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE

**LOK SABHA**

**UNSTARRED QUESTION NO.1308**

TO BE ANSWERED ON THURSDAY, THE 3<sup>rd</sup> MARCH, 2016

**Training to Judicial Officials**

1308. SHRI DINESH TRIVEDI:  
DR. K. KAMARAJ:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of judicial officials received training at the National Judicial Academy India during the last three years and the current year, State/UT-wise including from West Bengal;

(b) the details of the programmes on which these officials underwent imparted training during the said period;

(c) the steps taken/being taken by the Government to improve the quality of legal profession in the country;

(d) whether the Government proposes to grant practicing allowance to the junior lawyers so as to attract better talent to the profession; and

(e) if so, the details and the present status thereof and if not, the other measures taken/being taken by the Government in this regard?

**ANSWER**

MINISTER OF LAW AND JUSTICE  
**(SHRI D.V. SADANANDA GOWDA)**

(a) and (b) : A statement indicating the number of Judicial Officers who received training at the National Judicial Academy, Bhopal for the years 2012-13, 2013-14, 2014-15 and the current year 2015-16, State/UT-wise is at annexure. As regards the details of the trainings imparted to these Officers during the said period, information in this regard can be accessed from the National Judicial Academy's portal ([www.nja.nic.in](http://www.nja.nic.in)) under the heading 'NJA Programmes'.

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(c) : The Bar Council of India started the All India Bar Examination (AIBE) from 2010 to examine an advocate's capability to practice the profession of law in India. After passing the examination, candidates are awarded "Certificate of Practice" by the Bar Council of India.

(d) and (e) : The Bar Council of India has recently informed that as on date no scheme for the Scholarship/stipend for the newly enrolled advocates is sponsored by them. However, some State Governments of their own or in association with concerned State bar Councils like Karnataka, Madhya Pradesh, etc. have some schemes of Scholarship/stipend for the newly enrolled advocates.

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Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.1308 due for answer on 03.03.2016.

NATIONAL JUDICIAL ACADEMY					
The number of Judicial Officers who received training at the NJA for the last three years and the current year					
		2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	116	145	59	63
2.	Arunachal Pradesh	0	3	5	3
3.	Assam	44	115	89	30
4.	Bihar	92	100	146	36
5.	Chhattisgarh	76	98	44	50
6.	Goa	4	3	7	3
7.	Gujarat	75	140	175	35
8.	Haryana	21	29	65	10
9.	Himachal Pradesh	32	129	103	41
10.	Jammu & Kashmir	28	49	68	24
11.	Jharkhand	84	93	96	26
12.	Karnataka	42	168	161	45
13.	Kerala	29	146	99	41
14.	Madhya Pradesh	134	172	200	48
15.	Maharashtra	85	154	189	58
16.	Manipur	0	19	3	16
17.	Meghalaya	0	9	10	0
18.	Mizoram	0	1	4	6
19.	Nagaland	3	7	7	6
20.	Odisha	68	91	104	31
21.	Punjab & Haryana	15	41	46	28
22.	Rajasthan	120	177	192	38
23.	Sikkim		5	4	11
24.	Tamil Nadu	70	183	134	57
25.	Telangana	0	0	54	18
26.	Tripura	0	37	40	21
27.	Uttar Pradesh	130	165	182	55
28.	Uttarakhand	39	58	47	30
29.	West Bengal	80	94	127	42
	<b>Union Territories</b>				
1.	Andaman & Nicobar	0	0	0	0
2.	Chandigarh	15	41	20	22
3.	Dadar & Nagar Haveli	0	0	0	0
4.	Daman & Diu	0	0	0	0
5.	Diu	0	0	0	0
6.	Delhi	47	92	122	47
7.	Lakshadweep	0	0	0	0
8.	Puducherry	0	0	2	0
	<b>Total</b>	<b>1449</b>	<b>2564</b>	<b>2604</b>	<b>941</b>

